

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 91 (ND)/2012

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
11.10.2017**

NAME OF THE COMPANY: Mr. Kapil Shrma Vs. M/s Caliper Comn Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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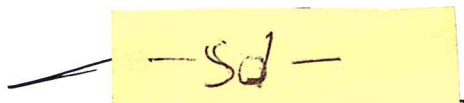
For the Petitioner(s): None

For the Respondent(s): Ms. Ankita Patnaik, Advocate

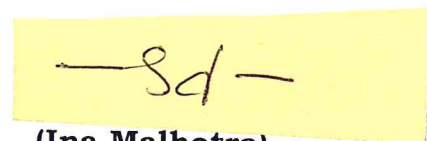
ORDER

No time left.

Be listed for 21.12.2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)